

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 95(ND)/2014

**IN THE MATTER OF:**

Ashish Gaur

.....Petitioners

v.

Siddhant Stores Pvt. Ltd.

.....Respondents

**SECTION : UNDER SECTION 397/398 of the Companies Act**

Order delivered on 13.07.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
Hon'ble President

**Deepa Krishan**  
Hon'ble Member (T)

**For the Petitioner(s) : Shri Ankit Shah, Advocate**  
**Shri Amit Yadav, Advocate**

**ORDER**

Learned counsel for the petitioner states that the synopsis shall be filed than the matter shall be argued.

List on 11.08.2017.

Sd/-  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

Sd/-  
**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

13.07.2017

Vineet